GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4659
ANSWERED ON:12.08.2014
COMMISSIONS FOR PHYSICALLY DISABLED PERSONS
Chavan Shri Harishchandra Deoram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to set up a National Commission for Physically Challenged /Disabled to deal with the problems faced by them;
- (b) if so, the details thereof;
- (c) whether the Government has issued any directives to the States to set up such Commissions; and
- (d) if so, the details thereof along with the nature of assistance likely to be provided by such Commissions to the said category?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a)& (b) The Government has introduced the Rights of Persons with Disabilities Bill, 2014 in the Rajya Sabha on 7th February, 2014. It has been proposed inter alia in the Bill to establish the National Commission and State Commissions for Persons with Disabilities.
- (c) No sir.
- (d) Does not arise.